

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 05 OF 2017

Dated : 4th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Star Wire (India) Vidyut Private Ltd. Appellant(s)
Versus
Haryana Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1

Mr. Anand K.Ganesan
Ms. Swapna Seshadri for R-2

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on
13.11.2019.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

kt/mkj